

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)

**Subject:- Appointment against the divisional cadre post of Counsellor in the Family Court, Srinagar pursuant to Advertisement Notification No. 03 dated 26.06.2020.**

**ORDER**

No. 1336

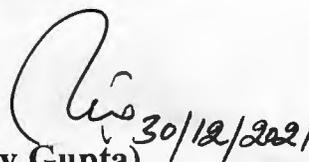
Dated 30-12-2021

Consequent upon the finalization of the selection process and preparation of Select-list by the Selection Committee, constituted for recruitment to the divisional cadre post of Counsellor in the Family Court, Srinagar pursuant to Advertisement Notification No. 03 dated 26.06.2020, and the recommendation of the Selection Committee by Hon'ble the Chief Justice (Appointing Authority), the following candidate is appointed as Counsellor, against a substantive vacancy in the pay scale of L-7 (44900-142400), in the Family Court, Srinagar, initially on probation for a period of two years.

S. No.	Roll No.	Name of the Candidate, Parentage & Address
1.	KC1113	Ms. Tabasum Farooq W/o Shri Hilal Ahmad Rather R/o Hariparigam, Batapora, Tehsil Awantipora, District Pulwama, Kashmir.

- Note:-**
- Appointment shall be subject to verification of personal antecedents and the documents submitted by the candidate in support of her application form.
  - Posting order of appointees shall be issued separately.
  - For collection of posting order the appointee of Kashmir division shall approach to the Registrar Judicial, High Court Wing, Srinagar within the same period. In case the appointee fails to collect her posting order within the stipulated time, it shall be presumed that she is not interested in taking up the job.

**By Order.**

  
(Rajeev Gupta) 30/12/2021

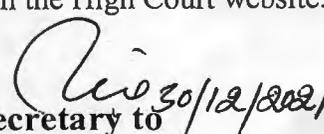
Principal Secretary to  
Hon'ble the Chief Justice

No. 541-546/PSy-520

Dated 30-12-2021

Copy to the:

- Secretary to Hon'ble Mr. Justice Tashi Rabstan.
- Secretary to Hon'ble Mr. Justice Sanjeev Kumar.  
...for information of their Lordships.
- Registrar General, High Court of J&K and Ladakh, Jammu.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- Director, Information Jammu with the request to publish the order in the leading Daily Newspapers of both the divisions of the UT of J&K.
- Incharge NIC, High Court Wing, Jammu for uploading the same in the High Court website.

  
Principal Secretary to  
Hon'ble the Chief Justice